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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 252/2023**

**HULM ENTERTAINMENT PVT LTD & ORS**

.....Appellant

Through: Ms.Tanya Arora, Adv. (VC)

versus

**FANTASY SPORTS MYFAB11 PVT LTD & ORS.**

.....Respondent

Through: Ms. Banu for R-5,Adv. (VC)

**CORAM:**

**JOINT REGISTRAR (JUDICIAL), SUDHIR KUMAR  
SIROHI (DHJS)**

**ORDER**

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**08.08.2025**

**For referral to the Special Mediation Drive- Mediation**

**‘For the Nation’**

**Regular stenographer is on leave today. No other  
stenographer is available.**

Ld. counsel for the respondent gave her appearance later than  
ld. counsel for the appellant, therefore the matter could not be sent to  
mediation. Hence the matter is returned.

**SUDHIR KUMAR SIROHI (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**AUGUST 8, 2025**

***Click here to check corrigendum, if any***